Annexure - 1
Name of the corporate debtor: Green Gardens Private Limited; Date of commencement of liquidation: 13th July 2023; List of stakeholders as on: 27th December 2024
List of General Elizabeia Conditions

	List of Secured Financial Creditors														
SI. No.	Name of creditor		aim received	Details of claim admitted							Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	mutual dues, that may be set off	rejected	under verification	
	1 Tamilnad Mercantile Bank Limited	27-08-2018	7,89,00,000	3,07,87,980	CIRP Claim - Form CA	1,00,91,768	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 753.117 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.44%	-	-	4,81,12,020	-	
	2 Mukundan Vijayan	12-09-2023	60,00,000	3,68,967	Liquidation Claim - Form D	16,75,402	No	Registered Holder of UDS of 125.03 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.01%	-	-	-	56,31,033	
	3 F. Shiloh Vijaykumar	15-09-2023	1,16,00,000	91,762	Liquidation Claim - Form D	11,09,520	No	Registered Holder of UDS of 82.80 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	-	1,15,08,238	
	4 T.K.Swaminathan	17-10-2018	4,00,00,000	2,94,660	CIRP Claim - Form CA	13,02,346	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 97.19 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	3,97,05,340		
	5 V. PL. Meenakshi Sundaram	21-08-2018	13,74,13,025	1,68,447	CIRP Claim - Form CA	36,75,888	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 274.32 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	13,72,44,578	-	
	6 Unnamalai Vellayan W/o. Late V.PL. Vellayan	21-08-2018	13,66,91,697	, , ,	CIRP Claim - Form CA		Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 272.88 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	13,65,58,936	ı	
	7 Mr. A.D.Venkatasubramanyan	17-09-2023	23,63,623	, , , , ,	Liquidation Claim - Form D	22,92,807		Registered Holder of UDS of 171.105 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.02%	-	-		-	
	8 Delta Industrial Machines	26-09-2023	29,56,305	19,35,911	Liquidation Claim - Form D	13,02,480	Yes	Registered Holder of UDS of 97.2 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.03%	-	-	=	-	